

**Take over of sugar mills**

\*58. SHRI GURUDEV GUPTA:

SHRI BAPURAOJI MAROT-

RAOJI DESHMUKH:

SHRIMATI AMBIKA SONI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have decided to take over sugar mills which do not fulfil their social obligations; and

(b) if so, what progress has so far been made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b) The Sugar Undertakings (Taking over of Management) Ordinance, 1978 has been promulgated on 9th November, 1978 which enables the Government to take over management of any sugar undertaking which (i) fails to commence manufacture of sugar on 15-11-78; or (ii) having started manufacture of sugar ceases to manufacture before the expiry of the average period of manufacture; or (iii) has in relation to the cane purchased before that date for its own purpose, arrears of cane dues to the extent of more than 10 per cent of the total price of cane purchased during the immediately preceding year. Rules have also been framed under this Ordinance setting out the form and procedure for service of notice on the erring sugar undertakings. Issue of notice under Section 3 (1) of the Ordinance is also in progress.

**Emigration of talented Science Students**

\*59. SHRI BIPINPAL DAS: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the N.C.E.R.T. is concerned over the large scale emigration of talented science students who have been awarded National Science Talent Scholarships;

(b) if so, what are the details in this regard; and

(c) what steps Government propose to take to arrest such brain drain?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The N.C.E.R.T. do not keep a record of the National Science Talent scholars as to how many emigrated and therefore are not aware if there has been large scale emigration.

(b) and (c) Do not arise.

**Increase in incidence of malaria in Delhi**

\*60. SHRI M. R. KRISHNA:

SHRI LAKHAN SINGH:

SHRI HAREKRUSHNA MALICK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the incidence of malaria is on the increase at an alarming rate in Delhi despite the measures so far taken by Government;

(b) what are the preventive measures taken by Government;

(c) how many cases of deaths due to malaria have been reported so far in 1978; and

(d) what are the other States which have been badly affected by malaria this year?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASHAD YADAV): (a) No Sir, the incidence of Malaria in

Delhi has been showing a declining trend lately.

(b) A statement indicating the preventive measures taken is laid on the Table of the Sabha.

(c) No cases of deaths due to malaria have been reported in Delhi so far during 1978.

(d) The annual parasitic index for malaria continues to be high in the States of Gujrat, Maharashtra, Orissa, Punjab and Haryana, though the incidence of malaria during 1978 has been quantitatively lower in the case of Gujrat, Maharashtra and Punjab as compared to that of the corresponding period of 1977.

#### Statement

#### *Preventive measures taken for controlling malaria in Delhi*

(1) **By Delhi Administration**—The Chief Secretary has been reviewing the programme every week. Directions are given to the implementing agencies to remove the deficiencies noticed.

(2) **By Municipal Corporation of Delhi**—

(i) The area for antilarvel coverage has been extended from 90 sq. miles to 180 sq. miles.

(ii) Additional Anti-malaria workers have been employed.

(iii) Additional sum of Rs. 30 lakhs has been provided for augmentation of anti-malaria work.

(iv) 2 rounds of BHC have been sprayed in rural areas, riverine belt and slum areas. A special round of spray has been given in the flood affected areas.

(v) ULV spraying and thermal fogging have been done in the flood affected areas.

(vi) Increased search for reduction of domestic breeding has been conducted.

(vii) 100 malaria clinics and 400 fever treatment depots have been set up for detection of malaria cases and providing them treatment.

(viii) Weekly suppressive treatment was provided in the flood affected areas.

(3) **By Government of India**—

(i) The Government of India have provided financial assistance of Rs. 50.91 lakhs during 1978-79 for anti-malaria activities in Delhi.

(ii) Training has been provided to workers from Delhi in the use of ULV.

(iii) ULV and Fogging Machines have been provided for use in Delhi

#### **Record Attendants in the National Archives of India**

125. SHRI B. SATYANARAYAN REDDY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the National Archives of India, New Delhi held a departmental test in 1976 to prepare a panel of successful candidates for promotion to the posts of Record Attendant Grade II;

(b) if so, whether the panel had been prepared and eligible employees had been promoted to regular vacancies in the post of Record Attendant Grade II; If not, what are the reasons therefor,

(c) whether it is also a fact that a similar test has again been held in 1978; if so, whether any promotions have been made on the results of the 1978 test;

(d) whether it is also a fact that those who had qualified in 1976 test and had worked against the promotion quota of vacancies in the post of Record Attendants Grade II till the 31st August, 1978, have since been reverted and others have been promoted against vacancies; and